483

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: IND/1056/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: P. SHANKAR & S. ARPUTHAM

NAME OF THE RESPONDENT(S)

: RICH INDIA HOUSING PVT LTD

UNDER SECTION

: 9(1) OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. SIDHARTH

Counsel for Pathnoner R. &

R. 8-12

<u>ORDER</u>

Proxy counsel Mr.R.Sidharth representing the counsel for petitioner present. He prayed time stating that the counsel on record is not able to attend the court due to his illness. At request, time is enlarged. Put up on 02.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)